

are also used in offices and institutions like Hospitals

(c) In view of (a) above it is not likely that the buying capacity of the common mass of people has been affected by any price increase of enamel products

(d) In view of (a) above, it may not be correct to say that the enamelware industry as a whole is facing serious problems

(e) Yes, Sir

(f) The main issues raised in these memoranda were that analogous to the excise duty exemption given to aluminium utensils in 1977 enamelware industry may be completely exempted from excise levy. It was stated that the enamelware industry deserved exemption more than the aluminium utensils industry as the former mainly catered to the poorest sections of society and was not having as high a turnover as the latter to yield any substantial revenue. Moreover, enamel products being cheaper in price and more labour intensive and also keeping in view the fact that only a few units were affected by the excise levy, complete exemption from excise duty was requested for enamel products

(g) The Government has considered the various issues raised in the memoranda. It was found that there was no case to exempt enamel products completely from excise duty as

small units manufacturing enamelware were already exempt from excise duty on their clearances upto Rs 30 lakhs in a year and only a few relatively larger units were paying duty

Applications for Private Sector for Financial Aid to run Hotels in Tamil Nadu

2796 SHRI R MOHANARANGAM Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state

(a) the total number of applications received by the private sector for financial aid to run Hotels at Tamil Nadu State during the last three calendar years,

(b) the details of (1) persons (2) firms and (3) the location where they wanted the Hotels to be put up, and

(c) the details of the action taken in this connection?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK) (a) Only two applications were received from the private sector for financial assistance to run hotels in Tamil Nadu State during the last 3 calendar years (b) and (c) The required details are given in the attached statement

Statement

Details of applications for Financial assistance for hotel projects from Tamil Nadu received during the Calendar years 1975, 1976, 1977 and 1978 (upto 30th June 1978)
(Rs. in lakhs).

Sl. No	Name of the concern location of the project and promoter	Date of receipt of application	Assistance sought for		Assistance sanctioned	Date	Assistance disbursed upto 30-6-1978	Details of the project
			Facility	Amount				
1	O riental Hotels Ltd Madras Managing Director : Shri D. Subbarama Reddy	31-3-1975	Rupee loan	15.00@	7.50	27-10-75	7.50	For meeting part of over-run in the cost of the project for setting up a 5-Star hotel with 238 air-conditioned double bed rooms.
2	Pandyan Hotels Ltd. Madurai Managing Director : Shri P.C.M. Sundrapandayan	22-1-77	Rupee loan	6.50*	3.25	11-5-77	3.25	Renovation and up- grading of the standard of the hotel with 57 rooms.

@ Jointly with other financial institutions.

* In participation with Tamil Nadu Industrial Investment Corporation Ltd. to the extent of Rs. 3.25 lakhs.